

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:4012
ANSWERED ON:20.04.2005
IMPORT OF SECOND HAND CAPITAL GOODS
Adsul Shri Anandrao Vithoba

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has imported second hand capital goods;
- (b) if so, the reasons therefor;
- (c) whether the import of second hand telecom capital goods has affected quality of services;
- (d) if not, the logic behind it;
- (e) the value of second hand telecom capital goods imported during the last three years so far; and
- (f) the extent to which the quality of services has been affected as a result thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

(a) to (f): Telecom capital goods including second hand telecom capital goods required for the provision of telecom services are imported by the telecom service providers and not by the Government. As per the Foreign Trade Policy, import of second hand capital goods, including refurbished/reconditioned spares have been allowed freely.

Telecom Regulatory Authority of India (TRAI) has notified regulations on Quality of Service (QoS) for various services specifying the minimum standards of QoS parameters and the services provided by Telecom Service Operators are monitored by TRAI with reference to above parameters. TRAI brings out quarterly report regarding QoS rendered by various service providers. As per report of TRAI, there is no nexus between use of second hand capital goods and level of Quality of Service.

The data for the imported second hand telecom capital goods is not separately maintained by Directorate General of Commercial Intelligence and Statistics, who are responsible for maintenance of import data.